

RAJYA SABHA

Wednesday, the 16th August, 1972/the
25th Shravana, 1894 (Saka)

The House met at eleven of the clock,
MR DEPUTY-CHAIRMAN in the Chair

ORAL ANSWERS TO QUESTIONS

हिन्दू जनसंख्या में गिरावट

*325. श्री ओ३म् प्रकाश त्यागी **

डा. महावीर भाई .

क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि

(क) क्या 1972 के जनगणना प्रतिवेदन में प्रकाशित हिन्दुओं तथा अन्य समुदायों की जनसंख्या में वृद्धि के तुलनात्मक आंकड़ों से यह बात स्पष्ट हो जाती है कि सरकार ने परिवार नियोजन कार्यक्रम केवल हिन्दुओं पर लागू किया है अन्य लोगों पर नहीं;

(ख) यदि नहीं, तो हिन्दुओं की जनसंख्या में गिरावट के क्या कारण हैं, और

(ग) क्या सरकार कोई ऐसे अभियोग करने का विचार रखती है जिनसे सभी समुदायों पर परिवार नियोजन कार्यक्रम का समान प्रभाव पड़ना सुनिश्चित हो सके ?

*[DECLINE IN HINDU POPULATION

*325. SHRI O. P. TYAGI : **

DR BHAI MAHAVIR :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether the increase in Hindu population as compared to the other communities as published in the Census Report

1972 gives a clear indication that Government applied the Family Planning Programmes only for Hindus and not for others,

(b) if not, what are the reasons for the decline in the population of Hindus; and

(c) whether Government are proposing to adopt measures with a view to ensuring uniform effect of family planning programme among all communities]

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) . (a) The final population totals of 1971 Census published in 1972 show that the growth rate of Hindus was lower during 1961—71, than that of other religious groups, except the Buddhists. During the period 1951—61 also the growth rate of the Hindus had been lower than that of the other religious groups. It is not true that the Government applied the family planning programme only to the Hindus.

(b) In the absence of religion-wise figures on rates of birth, death, migration and conversion from one religion to another it is not possible to identify the precise reasons for differences in the growth rates of the religious communities. However, certain features of Hindu customs and practices such as restriction on widow-remarriage, might induce a somewhat lower fertility among Hindus.

(c) The Family Planning Programme has been accepted more or less by all sections of the population. For wider acceptance and adoption of the small family norm a broad based programme of mass education and motivation utilising various mass media including the indigenous ones is being carried out. Interpersonal communication through a network of extension workers supplements the motivational effort. Every effort is made to inform, educate and persuade all the sections of the society. A number of studies conducted in the past have revealed that the percentage of various communities availing of the facilities under the family planning programme is

**The question was actually asked on the floor of the House by Shri O. P. Tyagi.

*[] English translation.

more or less the same as their percentage in the total population. Nevertheless, it is proposed to strengthen further the educational and motivational efforts for accelerating the pace of the programme, especially among the socially and economically backward sections of the population.

*[स्वास्थ्य और परिवार नियोजन मंत्रालय में उपमंत्री (श्री ए. के. किस्कू): (क) 1972 में प्रकाशित 1971 की जनगणना के जनसंख्या सम्बन्धी तैशुदा आंकड़ों से पता चलता है कि 1961—71 के दशक में हिन्दुओं की वृद्धि दर बौद्धों को छोड़ कर अन्य धार्मिक सम्प्रदायों के मुकाबले कम रही। 1951—61 की अवधि में भी हिन्दुओं की वृद्धि दर अन्य धार्मिक सम्प्रदायों की अपेक्षा कम थी। यह सही नहीं है कि सरकार ने परिवोजन कार्य क्रम केवल हिन्दुओं पर ही लागू किया है।

(ख) जन्म, मृत्यु, प्रवास तथा एक धर्म से दूसरे धर्म में परिवर्तन की दरों के बारे में धर्म-वार आंकड़ों के अभाव में धार्मिक सम्प्रदायों की वृद्धि दरों में अन्तर के ठीक-ठीक कारण मालूम करना सम्भव नहीं है। तथापि विधवा विवाह पर प्रतिबन्ध जैसे कतिपय विशिष्ट हिन्दू रीति रिवाजों के कारण भी हो सकता है, हिन्दुओं में कम बच्चे पैदा होते हैं।

(ग) परिवार नियोजन कार्यक्रम को जनता के सभी वर्गों ने कम ज्यादा अपना लिया है। छोटे परिवार के सिद्धान्त को अधिकाधिक लोग स्वीकार करें, इसके लिए जनप्रचार के विभिन्न साधनों को अपना कर, जिनमें स्वदेशी प्रचार साधन भी सम्मिलित है, लोगों को व्यापक पैमाने पर जानकारी देने और उन्हें प्रेरित करने का एक विस्तृत कार्यक्रम चलाया जा रहा है। प्रेरणा सम्बन्धी प्रयासों को अधिक कारगर बनाने के लिए विस्तार कार्यकर्ताओं का जाल

बिछा कर व्यक्ति-व्यक्ति तक यह कार्यक्रम पहुंचाया जा रहा है। समाज के सभी वर्गों को इसकी जानकारी देने तथा उन्हें इस कार्यक्रम को अपनाने को तैयार करने के लिए सभी प्रयत्न किए जा रहे हैं। पीछे किये गए अनेक अध्ययनों से यह पता चला है कि परिवार नियोजन कार्यक्रम के अन्तर्गत मिलने वाली सुविधाओं का उपयोग करने वाले विभिन्न सम्प्रदायों का प्रतिशत लगभग उतना ही है जितना कि कुल जनसंख्या में उनका प्रतिशत। फिर भी इस कार्यक्रम की गति को, खास कर जनता के सामा-जिक तथा आर्थिक रूप से पिछड़े वर्गों में, तेज करने के लिए जानकारी देने तथा उन्हें प्रेरणा देने सम्बन्धी प्रयासों को और आगे बढ़ाने का विचार है।]

श्री ओ३म् प्रकाश त्यागी : उपसभापति महोदय, बहुत ही खेद की बात है कि गवर्नमेंट ने जो उत्तर दिया है, उसमें उसने या तो अपने को धोखा दिया है या इस देश में जो बहुमत वर्ग है उसको जानबूझ कर धोखा दिया है। आपने कहा है कि हिन्दुओं की जन संख्या में कमी का कारण यह प्रतीत होता है कि हिन्दू विधवा विवाह नहीं करते इस कारण इन में कमी हुई प्रतीत होती है। मेरे पास आंकड़े हैं। जो सेंसस रिपोर्ट इन्हीं की ओर से प्रकाशित हुई है उसमें बताया गया है कि बिहार में ईसाइयों की पापुलेशन में कितनी वृद्धि हुई, है। मुजफ्फरपुर में 96.33 पर सेंट, भागलपुर में 295.18 परसेंट, पूनिया में 896.74 परसेंट, हजारीबाग में 130.59 परसेंट और इसी प्रकार ईसाइयों की वृद्धि कहीं 800 परसेंट है और कहीं 700 परसेंट है...

श्री उपसभापति: आप प्रश्न पूछिये।

श्री ओ३म् प्रकाश त्यागी: मैं उपसभापति महोदय, आपसे कह रहा हूँ कि इस देश में भारी असंतोष है इसकी गलत नीतियों के कारण।

हिन्दू जाति को मारने की चेष्टा हो रही है गवर्नमेंट की ओर से।

श्री उपसभापति: आप अपना प्रश्न कजिये।

श्री ओउम् प्रकाश त्यागी : क्या मैं अपनी आवाज़ भी नहीं उठा सकता। इन्होंने कहा है कि विधवा विवाह के कारण हिन्दुओं की जनसंख्या में कमी हुई है। इनको खुद पता है कि फैमिली प्लानिंग का मुसलमान और ईसाइयों ने बहिष्कार कर दिया है। यह केवल हिन्दुओं पर उसको लागू कर रहे हैं।

श्री उपसभापति : आप का प्रश्न क्या है।

श्री ओउम् प्रकाश त्यागी : इस में सवाल किया गया है कि सभी वर्गों पर समान रूप से लागू करने के लिए आपने क्या प्रयत्न किया है। मैं पूछना चाहता हूँ कि क्या इस देश में फैमिली प्लानिंग आप समान रूप से सब पर लागू करने के लिए कोई कानून बना सकते हैं, जिससे जन गणना को आप सीमित कर सकें और किसी वर्ग विशेष पर इसका प्रभाव न आ सके।

श्री उमाशंकर दीक्षित : श्रीमन्, जैसा कि बताया गया है कि सभी जातियों और वर्गों के लिए हमारा कार्यक्रम समान रूप से प्रभावशाली है।

श्री जगदम्बी प्रसाद यादव : कैसे ? गलत क्यों कहते हैं ?

श्री उमाशंकर दीक्षित : हमारी तरफ से पूरा प्रयत्न है कि सब पर यह बराबर लागू किया जाय। यह जो आप कहते हैं कि एक जगह हम ज्यादा कोशिश करते हैं और दूसरी जगह कम कोशिश करते हैं, यह बात सर्वथा निराधार है। दूसरी बात यह है कि फैमिली प्लानिंग पिछले दस वर्षों से है। 1966 से प्रायः यह सक्रिय हुआ है। उसके पहले यदि आप देखें

जब कि फैमिली प्लानिंग नहीं था तो 1901, 1911, 1921, 1931 और 1941 में भी यही ट्रेंड था। इस लिए यह कहना कि फैमिली प्लानिंग के कारण ऐसा हुआ है यह गलत है और इस सत्य को आपको स्वीकार करना चाहिये। तीसरी बात मुझे यह निवेदन करनी है कि यदि आप ट्रेंड देखना चाहते हैं तो आप 1951, 1961 और 1971 का भी ट्रेंड देखें। इसमें जो परसेंटेज का परिणाम रहा है उसका ट्रेंड भी देखिए। हिन्दुओं का जो 1951 से 1961 तक जो था और 1961 से 1971 में जो हुआ। तो उनकी परसेंटेज ग्रोथ यानी वृद्धि जो हुई पूरी जन संख्या में 16.76 दशमलव थी और वह परसेंटेज होता है माइनस 1.73 और 1961 से 1971 में .95 यानी जो डिक्लाइन है वह 1.73 से घट कर .95 हुआ है। अब आप देख लीजिए इस वृद्धि को। मुसलमानों की वृद्धि के बारे में...

SHRI BHUPESH GUPTA : Sir, I rise on a point of order.

श्री उमाशंकर दीक्षित : आप सुन लीजिए।

SHRI BHUPESH GUPTA : The question is, decline in Hindu population. Is this to be headed like this? Are we to discuss family planning programme or the decline in Hindu population, Muslim population or Christian population? It is purely a national question. I do not see why you should be so apologetic. This kind of question should not be admitted.

DR. Z. A. AHMAD : It is against the secular character of the State.

SHRI BHUPESH GUPTA : I do not know...

AN HON. MEMBER : It is dividing the country on communal lines.

SHRI N. G. GORAY : Even if you wish to stop this House from discussing it is being discussed outside. I say that it is better for us to discuss it frankly instead of stopping it.

SHRI BHUPESH GUPTA : Then everything will be discussed. Sir, I say only for your guidance—family planning is an accepted programme. It is not based on communal lines. . .

(Interruptions)

DR. Z. A. AHMAD : In view of the fact that this question is being raised by some friends again and again, I think that some sort of short-duration discussion on this question should take place also. We have to say a lot of things about it. There are other points of view. So some sort of discussion on this may be held.

MR. DEPUTY CHAIRMAN : Any-way, this question...

(Interruptions)

श्री उमाशंकर दीक्षित : मैं निवेदन कर रहा था कि यह दृष्टिकोण सर्वथा अनुचित और अवांछनीय है।

SHRI BHUPESH GUPTA : An impression is being created as if by plan the Hindu population is being brought down.

SHRI UMASHANKAR DIKSHIT : My friend will bear with me when I say that while I entirely agree that this is not a correct approach at all and it is not supported by facts, family planning is increasingly spreading widely into all communities ; only the emphasis differs somewhat from State to State.

तो मैं यह निवेदन कर रहा था कि इस दृष्टि से भी ट्रेंड की बात जो वह कहते हैं वह नहीं है। मैं एक ही बात बताना चाहता हूँ कि जो प्लस आठ हुआ था 8 प्रतिशत, पिछले दशक में वह सिर्फ चार प्वाइंट कुछ रह गया है। तो ट्रेंड की दृष्टि से भी फैमिली प्लानिंग के कारण जो पहले था, उसकी अपेक्षा अब ट्रेंड के हिसाब से भी उनका बढ़ाव कम हुआ और उनका घटाव कम। जो प्रमाण हैं उनसे उल्टा प्रमाणित हो रहा है और जो विचार आप रखते हैं वह असत्य हैं और अप्रमाणित हैं।

श्री नागेश्वर प्रसाद शाही : यह फैमिली प्लानिंग मंत्रियों के ऊपर क्यों नहीं लागू होती है। उनकी संख्या बढ़ती जा रही है।

श्री राज बहादुर : आपको भी जल्दी मंत्री बना देंगे।

MR. DEPUTY CHAIRMAN : Dr. Bhai Mahavir.

SHRI BHUPESH GUPTA : I want the facts about the Jana Sangh's family planning. They should tell us.

SHRI BABUBHAI M. CHINAI : How is Mr. Bhupesh Gupta concerned with family planning ? He is a bachelor.

SHRI BHUPESH GUPTA : Am I to be accused by the Jana Sangh for that thing ?

श्री ओउम् प्रकाश त्यागी : उपसभापति महोदय, मंत्री महोदय ने अपना स्पष्टीकरण देते हुए इस बात को कहा है कि त्वास तो हो रहा है, सन 1951—61 में भी हुआ है, अभी भी हो रहा है, डिक्लाइन पहले भी हुआ था और अभी भी हो रहा है और फैमिली प्लानिंग तो कल-परसों शुरू हुई थी। पहले कैसे हुआ यह पूछना चाहना है। फैमिली प्लानिंग के अतिरिक्त मैं सरकार का ध्यान दूसरी ओर दिलाना चाहता हूँ और वह यह है कि मैंने आंकड़ों के द्वारा अभी-अभी बताया कि ईसाई जन संख्या बढ़ी है। तो मेरा कहना है कि देश में अमेरिका का पी. एल. 480 रूपा है, वह तमाम का तमाम पोलिटिकल कारणों के लिए विदेशी मिशनरियों के द्वारा अमेरिका इस देश में खर्च कर रहा है और यहां बहुत बड़ी तादाद में धर्म-परिवर्तन हो रहा है, जिसके कारण हिन्दुओं की जनसंख्या घट गई है। तो मैं सरकार से सवाल करना चाहूंगा कि जो पी. एल. 480 का रूपा जिसका अमेरिकी एजेंट इस देश में दुरुपयोग कर रहे हैं, लोभ दिखा कर, लालच दे कर के, यहां की गरीब जनता का धर्म-परिवर्तन कर रहे हैं, तो

क्या सरकार लोभ और लालच के आधार पर बलात धर्म-परिवर्तन को रोकने के लिए पी. एल. 480 के धन पर नियंत्रण करेगी, कंट्रोल करेगी और ऐसे कानून बनायेगी कि इस देश में कोई लोभ, लालच, भय को दिखला कर किसी का धर्म-परिवर्तन न कर सके।

श्री उमाशंकर दीक्षित : श्रीमन्, यह जो धर्म-परिवर्तन का प्रश्न उठाया है इसका परिवार-नियोजन से किसी प्रकार से दूर तक संबंध नहीं है और इस बात को लेकर उनका एक साम्प्रदायिक विचार इसमें डालना यह देश के हित के सर्वथा विरुद्ध है। यह तो एक बिल्कुल शास्त्रीय प्रश्न है, देश के आर्थिक विकास, लाभ का प्रश्न है उसमें यह सब जातीयता आप क्यों ला रहे हैं। इससे कोई लाभ नहीं है। लेकिन मैं एक आश्वासन देना चाहता हूँ, पूरे उत्तर-दायित्व के साथ कि परिवार नियोजन का प्रभाव सभी जातियों में बढ़ रहा है और वह इसलिए नहीं बढ़ रहा है कि यह कोई जाति की बात है, बल्कि लोग यह समझ रहे हैं कि उनका निजी लाभ इसी में है और यह कि जिन जातियों में परिवार-नियोजन नहीं बढ़ेगा उनकी स्थिति कठिन होने वाली है और उत्तरोत्तर कठिन होनी है, इसलिए वह अपने ही हित में कर रहे हैं। जो विचार आप फैलाना चाहते हैं वह ठीक नहीं है। हाँ, मैं एक निवेदन करूँगा कि एक अल्पसंख्यकों की मनोवृत्ति होती है, जहाँ-जहाँ आप देखेंगे, हमारे देश में जिन जगहों पर, जिन स्थानों पर जैसे कश्मीर में हिन्दू माइनारिटी में है वहाँ उनमें वृद्धि अधिक है या दूसरी कोई माइनारिटी है, जैसे सिख है—केवल मुसलमानों का प्रश्न इसमें नहीं है—ईसाई है, बौद्ध है, जैन हैं, सिख है, यह किसी के विरोध की बात नहीं, सभी हमारे देश के अंग हैं। इसीलिए इस दृष्टि से मैं इसको एक शास्त्रीय विषय मानता हूँ और मेरा माननीय सदस्य से निवेदन है कि वह इस सवाल को बिगाड़ें नहीं, इस देश में जो अच्छा काम

हो रहा है उसमें सहायता करें।

श्री ओ३म् प्रकाश त्यागी : मेरे प्रश्न का जवाब तो दिया नहीं।

श्री उपसभापति : डा. भाई महावीर।

श्री ओ३म् प्रकाश त्यागी : उपसभापति महोदय, मेरे प्रश्न का जवाब नहीं दिया। मैंने कहा कि पी. एल. 480 के रूप के ऊपर नियंत्रण करेंगे या नहीं, कानून बनायेंगे या नहीं।

श्री उपसभापति : यह प्रश्न फैमिली प्लानिंग का है। डा. भाई महावीर।

श्री ओ३म् प्रकाश त्यागी : मेरे सवाल का जवाब नहीं आया। उन्होंने उपसेश दिया। मैं कैसे मान जाऊँ? उपसभापति महोदय, मैंने सवाल किया कि पी. एल. 480 के पैसे पर नियंत्रण करेंगे या नहीं। यह प्रश्न अकेले फैमिल प्लानिंग पर तो नहीं है।

MR. DEPUTY CHAIRMAN : Dr. Bhai Mahavir. I have called you, Dr. Bhai Mahavir. If you do not put your question, I will have to call the next Member.

DR. BHAI MAHAVIR : I should be permitted to ask the question.

महोदय, मंत्री जी ने दो तीन बार एक बात पर जोर दिया, बड़े विश्वासपूर्वक एक वक्तव्य दिया है कि फैमिली प्लानिंग का प्रभाव सारे वर्गों पर एक जैसा पड़ रहा है, कहीं जरा कम कहीं जरा ज्यादा। और यह शास्त्रीय प्रश्न है इसमें दूसरा पहलू आना नहीं चाहिए। हम नहीं चाहते कि राष्ट्रीय प्रश्न में दूसरी बात आए लेकिन हमें आश्चर्य होता है कि जिन लोगों ने साम्प्रदायिक अनुपात के आधार पर देश का विभाजन करवाया या उसके करने के समर्थक रहे वे कहे कि साम्प्रदायिक अनुपात का कोई अर्थ नहीं तो मैं समझता हूँ कि यह निरर्थक बात है।

एक माननीय सदस्य : गलत बात है।

डा० भाई महावीर . पाकिस्तान कैसे बना है, पंजाब का डिबीजन कैसे हुआ, बंगाल का डिबीजन कैसे हुआ ? मुस्लिम माइनारिटी एक तरफ हिन्दू माइनारिटी दूसरी तरफ । Do not close your eyes to facts. But I am coming to my question. I will draw the attention of the hon. Minister to a very scientific and a very objective report on Family Planning itself, I am not going to other things. It is "Report on Female Sterilisation Operation Cases at the Camps in the District of Midnapore, West Bengal" by Dr. A Dutta Choudhury, Shri Saroj Kumar Parsi and Shri Bamapada Pahadi. रिपोर्ट में जो मिदनापुर डिस्ट्रिक्ट के बारे में कहा है कि मिदनापुर डिस्ट्रिक्ट प्रमुख डिस्ट्रिक्ट है वेस्ट बंगाल का जिसने फैमिली प्लानिंग के कार्यक्रम को अपनाया और इसमें एक कैम्प रखा गया यानी—About one thousand tubectomy operations, actually 1,241 operations, were performed and the report as they the—doctors, not a Jan Singh man—have given is that 98.8 per cent of the women who came forward for the operation were Hindus, and the Muslims were 0.66 per cent, whereas the population of the Muslims in the district, according to the 1971 Census, is 7.74 per cent. Out of 7.74 per cent, 0.66 per cent came forward for this operation. I would like to know from the hon. Minister if he will study this report and take the House into confidence about similar objective, scientific reports on similar family planning measures all over the country. Here it was being said that the poorer sections do not come forward, only the middle class people come forward. Now, in these operations; 10.10 per cent were Scheduled Castes and 2.01 per cent were Scheduled Tribes. I would like to know how the Muslims in this country are supposed to be backward as compared to the Scheduled Castes and Scheduled Tribes and if they are not, I would like to know how the Government analyses this position and how they still stand by the claim that all sections are accepting it and there is no effect on the percentage of population distribution in the country as a result of family planning measures.

DR. DEBIPRASAD CHATTO-PADHYAYA : Sir, I think my friend,

Dr Bhai Mahavir, is committing the fallacy of illicit generalisation. From a statistical sample, and not a representative one, he has rushed to a very illicit and broad generalisation on a very sensitive issue. Now I can also give many facts and figures, very telling figures, which will say something quite contrary to what Dr. Mahavir has said.

DR. BHAI MAHAVIR : We want comprehensive figures. Give us complete figures.

DR. DEBIPRASAD CHATTO-PADHYAYA : For example, in Maharashtra, according to the 1961 Census, Muslims constituted 7.71 per cent of the population. But the percentage of sterilisation among the Muslim community is 10.4. So it is much more than the percentage of population. On the other hand, in Jammu and Kashmir, for example, the percentage of growth of Hindu population is outstepping the corresponding percentage of growth of the Muslim population.

DR. BHAI MAHAVIR : We are talking about family planning.

DR. DEBIPRASAD CHATTO-PADHYAYA : I am not saying that my statistical samples are absolutely correct indications to the state of affairs. (*Interruption*) Please listen. This is a very sensitive issue. You should have the patience to listen. From the Midnapore sample you cannot just rush to a conclusion on an issue which is very much sensitive. So, I gave you the Maharashtra example ; I can give you the Kerala example. Also I can cite many districts all over India where the growth of the Hindu population has been marked by an increase relative to the growth of the Muslim population. For example, in Uttar Pradesh, in the districts of Ballia, Jaunpur, Lucknow and Hamidpur the Muslim population in relation to the Hindu population has grown in a decreasing rate. Similarly, in West Bengal, for example, in the districts of Nadia, Malda and West Dinajpur, the growth rate of the Hindus is higher than the growth rate of the Muslims. But even then I say, as Dikshity has rightly pointed out, very clearly pointed

out, that all these things are not to be understood in the religious context; they are to be understood in relation to the socio-economic context. It has been repeatedly observed not only in our country, not only in one part, but all over the world, that it is related to the socio-economic conditions...

DR BHAI MAHAVIR : When you give figures of family planning, please give figures community-wise all over the country.

DR DEBIPRASAD CHATTO-PADHYAYA : Dr. Mahavir is a very learned man. He knows the issue. So I must say...

(Interruptions)

SHRI SHYAM LAL YADAV : Sir, twentytwo minutes have been taken on one question.

SHRI BHUPESH GUPTA : Sir, whether you take one hour or half an hour, not one child will be more produced, not one less produced. Therefore, you stop it.

DR. DEBIPRASAD CHATTO-PADHYAYA : I would only say the issue is a big and complex one and the study is not yet complete. On the provisional figures, I think, the conclusion suggested by Dr. Mahavir is unjustified, unwarranted, invalid and not tenable.

DR. BHAI MAHAVIR : Will the Government collect figures and give us ? That is a very valid thing. Please collect figures in the whole country and inform us. Sir, will the honourable Minister agree to collect comprehensive figures and inform us ? He gives figures only for Maharashtra. What about other States ?

MR. DEPUTY CHAIRMAN : Dr. Nagappa Alva.

श्रीमती सीता देवी : मेरा एक प्वाइन्ट आफ आर्डर है ।

श्री उपसभापति : मैं प्वाइन्ट आफ आर्डर जानता हूँ और वह हो चुका है ।

DR. K. NAGAPPA ALVA : Population control through family planning is a

national programme which has been accepted by the people of this country. Is it not a fact that the achievements in the family planning programme are not satisfactory—they have not been satisfactory—because of the Government not having a proper administrative machinery to supervise the work and to evaluate the progress, the Government's complacency in the matter of figures and targets already achieved and the Government's failure to book some of the personnel who have no faith in the programme and wanting a proper emphasis on and follow-up of many of the vasectomy, tubectomy and IUCD programmes and cases particularly in relation to the rural people and poorer sections of the people, the workers, farmers, and so on ?

SHRI UMASHANKAR DIKSHIT : Sir, how does it arise ? So far as this question is concerned, all that he has asked does not really arise out of this. What exactly does he want to know ?

DR. K. NAGAPPA ALVA : It is because of the importance of the programme I am saying ..

SOME HON. MEMBERS : It is not audible.

DR. K. NAGAPPA ALVA : May I repeat the question ?

MR. DEPUTY CHAIRMAN : Do not read out that thing

DR. K. NAGAPPA ALVA : Is it not a fact that the achievements in the family planning programme have not been satisfactory because of the Government not having a proper administrative machinery to supervise the work and evaluate the programme ? I also asked about two or three other points.

SHRI UMASHANKAR DIKSHIT : No, Sir.

SHRI M. K. MOHTA : The honourable Minister has to some extent bypassed the original question. The real question is not what has been the attitude of Hindus. During several decades the real question is that some sections of some communities have definitely boycotted or rejected the family

planning programme of the Government. That is a fact which the Government cannot deny. I would like to ask the honourable Minister whether in view of the very strong feeling on this question in a very large section of the population of the country, the Government would come forward with compulsory family planning for every citizen of India ?

DR. DEBIPRASAD CHATTO-PADHYAYA : The suggestion made by Mr. Mehta is not correct that this programme has been rejected by the people. We have already stated in our answer to the question that family planning programme has been accepted more or less by all sections of India. It is a question of 'more or less', not a question of 'rejection'. And the differential in the acceptance is due to cultural, social and economic factors, and not religious factors.

DR. Z. A. AHMAD : Exactly.

SHRI M. K. MOHTA : I asked specifically whether compulsory family planning can be put into effect by the Government or not.

DR. DEBIPRASAD CHATTO-PADHYAYA : It cannot be made compulsory.

SHRI K. S. MALLE GOWDA : Will the Government consider the question of ceiling on family holdings, that is, on the number of children...

(Interruption)

MR. DEPUTY CHAIRMAN : The question was not audible.

SHRI K. S. MALLE GOWDA : Will the Government consider the question of imposing ceiling on family holding, that is, on the number of children a couple should have to save the nation from the peril of population explosion?

MR. DEPUTY CHAIRMAN : Still you are not audible. Either you do not put the question or make yourself audible.

SHRI K. S. MALLE GOWDA : Will the Government consider the question of imposing ceiling on family holding based on the number of children a couple should

have to save the nation from the peril of population explosion?

SHRI UMASHANKAR DIKSHIT : No such proposal is under consideration.

SHRI HAMID ALI SCHAMNAD : As far as family planning is concerned, may I know, having born in this country and enjoyed all the privileges, is it morally fair for us to prevent others being born in this land ?

श्री नागेश्वर प्रसाद भाही : श्रीमन्, यह प्रश्न हिन्दू और मुसलमानों का नहीं होना चाहिए कि यह किस पर असर करता है और किस पर असर नहीं करता है, क्योंकि इस देश के सभी हिन्दू, मुसलमान और ईसाई नागरिक हैं। असली सवाल यह है कि फैमली प्लानिंग से देश में भ्रष्टाचार बढ़ रहा है। सारा धन कुछ लोगों की पाकिट में जा रहा है और केवल वह लोग जिनकी शादी नहीं हुई है या जो 70 साल के बूढ़े हो गए हैं उनको पकड़-पकड़ कर फैमली प्लानिंग सेटर्स में लाकर उनका आप-रेशन हो रहा है। यह सच है। आज ऐसे लोगों का फैमिली प्लानिंग हो रहा है, जिनकी या तो शादी नहीं हुई है या जो 70 साल के हो गए हैं। तो मैं मंत्री महोदय से जानना चाहता हूँ कि क्या इस प्रकार के जाल फरेब के मामलों को रोकने की बात वह साचेंगे कि जो फैमिली प्लानिंग के धन से आज देश में किया जा रहा है ?

DR. DEBIPRASAD CHATTO-PADHYAYA : This is a very vague generalisation. It is too generalised to be answered specifically. If there is any specific allegation, we may look into it.

SHRI SASANKASEKHAR SANYAL : On a point of order. I want your guidance on a statement which has been made just now. Are people above 70 necessarily old and unproductive ?

MR. DEPUTY CHAIRMAN : His claim is that he is still productive.

SHRI THILLAI VILLALAN : The programme of family planning is intended

for the whole nation irrespective of communities such as Muslims, Hindus, etc. It is for the nation. Due to the faithful implementation of family planning in the State of Tamil Nadu, it has already lost two Members of Parliament. Now it is still going on the same path. This will further reduce the number of Members of Parliament in future also. Therefore, I would like to know from the hon. Minister whether the Government will consider this programme only on the basis of the population taken in 1951 and not in the census taken in 1971. I would like to have a categorical reply from the hon. Minister because at every election we are losing Members.

DR. DEBIPRASAD CHATTOPADHYAYA : As has already been pointed out once before on the floor of the House the family Planning programme has been undertaken only from that year, namely, 1966. Its impact on the electorate is yet to be felt. So the reduction in the number of Members of the Parliament from Tamil Nadu, referred to by the hon. Member, has nothing to do with the impact of the family planning.

APPOINTMENT OF ADVISER TO THE MINISTRY OF HEALTH

*326. **SHRI MAHAVIR TYAGI :** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether a person by name Shri Puran Singh Azad has been appointed as Adviser to the Ministry of Health on matters regarding grants to private hospitals ; and

(b) if so, what are his special qualifications and whether he was associated in the past with the work of hospital administration or disbursement of grants to hospitals ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) (a) Yes, Sir Shri Puran Singh Azad has been appointed as Honorary Adviser (Voluntary Institutions) in the Ministry of Health.

(b) A statement containing bio-data of Shri Puran Singh Azad is laid on the table of the Sabha. In view of his considerable

experience in public life, he was considered appropriate for a post which essentially involves processing of request from voluntary institutions for Government grants and providing them guidance with a view to ensuring the proper utilisation of sanctioned grants.

STATEMENT

	<i>Biodata</i>
Name . .	Puran Singh Azad
Education . . ,	M A. LL B, Diploma holder in Labour and Company Laws.
Date of birth . .	25th September, 1925.
Legislative experience	M L C (Pb) from April 1964 to January, 1970

Youth and Student Movement activities :

1. Throughout has been actively participating in the student and youth movements in the country and closely and actively associating with the Youth Congress Organisation since its inception.

2. Was General Secretary, Indian Youth Congress, Youth Wing of the Indian National Congress, from 1959 to May 1964.

3. Was President, Indian Youth Congress, Youth Wing of the Indian National Congress, from 1964 to August, 1966.

4. Was appointed Secretary, Youth and Student Committee of the Citizen's Central Council, Rashtrapati Bhavan, New Delhi by its Chairman, Smt. Indira Gandhi, (After the expiry of his term as President, Indian Youth Congress), which office he is still holding.

5. Holding the post of President, Indian Council for Youth Affairs, from August, 1966 till date.

6. *Jawahar Jyoti :*

On the 14th November, 1964 (first birthday after Shri Nehru's death), the Indian Youth Congress (Youth Wing of All India Congress Committee), under his presidency, adopted in memory of Shri Nehru, a programme of which he was the originator,